

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

No. CPC 54 of 1998
(O.A. 1239 of 1997)

Date of order : 30.09.99

Present : Hon'ble Mr. D. Purkayastha, Judicial Member
Hon'ble Mr. G. S. Maingi, Administrative Member

ASHOK KR. BANERJEE

VS.

UNION OF INDIA & ORS.

For the applicant : None

For the respondents : None

O R D E R

When the matter is called for hearing, none appears on behalf of the applicant or the respondents.

2. So, the application is dismissed for default.

gsm
(G. S. MAINGI)
MEMBER(A)

dp
(D. PURKAYASTHA)
MEMBER(J)